

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 3 OF 2025**

IN THE MATTER OF:

Bhishm Tyagi

Applicant

V/s

State of U.P & Ors.

Respondent

MEMO OF PARTIES (As per order dated 04.02.2026)

Bhishm Tyagi

Applicant

Versus

1. State of Uttar Pradesh

Through Secretary, Environment, Forest and Climate Change Department,
Government of Uttar Pradesh

17, Rana Pratap Marg, Lucknow, (U.P.), 226001

Email: pccf-up@nic.in

(Respondent No.1)

2. Director, Industries Department,

Government of Uttar Pradesh

GT Road, Sarvodaya Nagar, Kanpur, Uttar Pradesh 208002

Email: odopcell@gmail.com/ iidcup.84@gmail.com

(Respondent No.2)

3. District Magistrate, Bijnor

Collectorate Bijnor, Uttar Pradesh 246701

Email: dmbij@nic.in

(Respondent No.3)

4. Uttar Pradesh State Pollution Control Board (UPSPCB)

Through Member Secretary

Building.No. TC-12V Vibhuti Khand,

Gomti Nagar, Lucknow – 226010, UP

Email: ms@uppcb.in

(Respondent No.4)

5. M/s. Dev Industries

Through Mr. Rahul Tyagi and Mr. Sachin Tyagi

village Baseda Taga, Tehsil Naugawan Sadat,

District Amroha, Uttar Pradesh-244221

(Respondent No.5)

6. Central Pollution Control Board (CPCB)

Through its Member Secretary

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

Email: mscb.cpcb@nic.in

(Respondent No.6)

7. Ministry of Environment, Forest and Climate Change

Through its Secretary,

Indira Paryavaran Bhawan Jorbagh Road, New Delhi - 110 003

E-mail: secy-moef@nic.in

(Respondent No.7)